

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) The selected growth centres all over the country including those of Gujarat would be provided with basic infrastructural facilities like power, water, banking, roads and telecommunication so as to attract industries to these areas.

(c) and (d) So far Central assistance of Rs. 4 crores have been released to the State Government. The scheme is being implemented by the State Government which is in the process of creating infrastructural facilities by acquisition and development of land for the three centres approved in the States.

**Allotment of flats under Ambedkar  
Awes Yojana**

261. DR. SAKSHIJI:

DR. LAL BAHADUR  
RAWAL.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of flats allotted so far to various categories under the Ambedkar Awes Yojana;

(b) the category-wise number of flats allotted out of them in Trans-Yamuna areas;

(c) the category-wise total number of flats allotted to the persons belonging to other categories by the Delhi Development Authority so far;

(d) the reasons for the allotment of more number of flats in Trans-Yamuna

areas by the Delhi Development Authority to the persons registered under the Ambedkar Awes Yojana;

(e) whether the Government propose to allot flats in other areas of Delhi to the persons registered under the Ambedkar Awes Yojana in addition to Trans-Yamuna areas; and

(f) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Delhi Development Authority has reported that 2137 flats have been allotted under this Scheme so far.

(b) 91 flats under LIG and 663 flats under Janta Categories have been allotted in Trans-Yamuna area.

(c) The flats allotted to other categories with effect from 1.4.93 till 20.2.94 are under:-

MIG	—	5,421
LIG	—	3,520
JANTA	—	1,765

(d) to (f) 25% of all Janta and LIG flats released after finalisation of the priority list of Ambedkar Awes Yojana Registrants have been allotted to SC/ST registrants of NPRS-1979 and the registrants of Ambedkar Awes Yojana-1989. As such, flats are allotted to Ambedkar Awes Yojana registrants in all areas wherever any new release is made.